

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 6616 OF 2000

GIRJA KUMAR & ORS. Appellant (s)

VERSUS

STATE OF H.P. & ANR. Respondent(s)

Date: 24/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s)

Mr.Himinder Lal,Adv.

For Respondent(s)

Mr.Vivek Singh Attri, Adv.  
for Mr. J.S. Attri,Adv.

UPON hearing counsel the Court made the following  
ORDER

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

( Satish K.Yadav )  
Court Master

( Phoolan Wati Arora )  
Court Master